

### Railway Out Agency at Jagadhari

2000. SHRI S. M. KRISHNA: Will the Minister of RAILWAYS be pleased to state:

(a) whether any guidelines have been laid down for grant of Railway Out Agencies on Northern Railways; if so, what;

(b) the manner in which these Out Agencies are allotted; whether these are for a specified period or for lifetime of the agent;

(c) the manner in which the Out Agency at Jagadhari town was given, its terms and conditions, qualifications of the present agent, since how long he is holding the agency and period for which Out Agency has been allotted to him;

(d) whether the present out agent in Jagadhari town is indulging in malpractices and charging a premium for each out-going and in-coming parcel;

(e) if so, whether Government propose to get the matter investigated and take necessary action to stop such malpractices; and

(f) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes, The existing guidelines for grant of Railway Out Agencies provide for submission of Income Tax clearance certificate and the proof for sound financial standing including transport experience of the applicant. The traffic justification for opening an Out Agency is also taken into consideration.

(b) Applications for Out Agencies are invited through the Press and the contract there for is awarded for a limited period initially not exceeding 3 years. The contracts are renewed for a further specified term on satisfactory performance of the contractors

during the previous term. No contract for Out Agency is given for life time.

(c) Contract for an Out Agency at Jagadhari Town (Haryana) on Northern Railway was awarded in 1970 for a period of 3 years to M/s Saral Kumar Sita Ram for carrying out the functions of an Out Agency in respect of Parcels and Goods in small as well as wagons load both inward and outward. The Out Agent had executed the standard form of Agreement with the Railway Administration on the basis of cartage rates tendered by him and accepted by the Northern Railway. The contract of Jagadhari Out Agency in favour of M/s. Saral Kumar Sita Ram was renewed in 1973 and again in 1976, on the same terms and conditions. The term of the last contract executed in 1976 will expire on 15-8-1981.

(d) to (f). A complaint alleging malpractices indulged in by the Out Agent at Jagadhari Town has been received by the Northern Railway Administration which is under consideration of the Vigilance Organisation.

### Promotion Channel of Cabinmen

2001. SHRI RAMAVATAR SHASTRI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Cabinmen in the Indian Railway; have any direct channel of promotion; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes.

(b) Channels of promotion have been laid down by the various Railway Administrations in consultation with their recognised Unions. As local conditions vary, some differences in the channel of promotion obtain on different Railways. However, generally, Cabinmen Grade II in scale

Rs. 210—270 (RS) are promoted as Cabinmen Grade I in scale Rs. 225—308 (RS). They are eligible for further promotion as Assistant Station Masters and Assistant Yard Masters in scale Rs. 330—560 (RS) subject to fulfilment of certain qualifications. Further Channel of promotion is also available to posts of Station Masters etc.

#### Double-Way Tunnel between Asansol and K. T. Road

2002. SHRI SAIFUDDIN CHOUHDURY: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that the condition of the tunnel from Asansol Railway Station to K. T. Road is in a serious condition; and

(b) if so, the steps taken by Government to construct a double-way tunnel there?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) The subway under the track (consisting of two lanes of traffic under the two arches is maintained in a safe condition.

(b) Does not arise.

#### Declaration of Ballasore-Kharagpur Road as National Highway

2003 SHRI BRAJAMOHAN MOHANTY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government of Orissa has placed any proposal for declaration of Ballasore-Kharagpur road as National Highway in view of the fact the road is an inter-State communication and commanding economic importance; and

(b) the reasons why the proposal has not so far been accepted by the Central Government?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) Yes.

(b) Due to financial constraints and other priority considerations, it is not possible to declare any new road as a National Highway. This also applies to the road in question.

#### 150 किलोमीटर उपनगरीय रेलगाड़ी यात्रा सुविधा

2004. श्री चन्द्रपाल शैलानी : क्या रेल मंत्री यह वताने की कृपा करेंगे कि:

(क) क्या बम्बई में 150 किलोमीटर उपनगरीय रेलगाड़ी यात्रा की जो सुविधा मासिक टिकट धारियों को उपलब्ध है, वही सुविधा रेल कर्मचारियों को भी उपलब्ध है;

(ख) क्या यह सुविधा रेल कर्मचारियों को दिल्ली में भी उपलब्ध है;

(ग) यदि नहीं, तो बम्बई में रेल कर्मचारियों को उपलब्ध रेल-सुविधा दिल्ली में रेल कर्मचारियों को न देने के क्या कारण हैं; और

(घ) यह सुविधा उन को कब तक दे दी जायेगी ?

रेल मंत्रालय में उप मंत्री (श्री मल्लिकार्जुन) : (क) आम जनता को उपनगरीय टिकटों 150 कि.मी. तक की दूरी के लिये जारी की जाती है और रेल कर्मचारी भी उन्हीं शर्तों पर इस सुविधा का लाभ उठा सकते हैं ।

(ख) रेल कर्मचारियों को रोजाना अपने काम और निवास के स्थान के बीच यात्रा करने के लिए आगन्वीश कार्ड पास/रियायती सीजन टिकटों के संबंध में भिन्न नियम हैं ।

(ग) वर्तमान नीति यह है कि रेल कर्मचारियों को केवल उन्हीं खंडों के लिए आवास-संग कार्ड पास/रियायती सीजन टिकट जारी किये जाएं (ताकि वे अपने आवास और काम के स्थान के बीच रोजाना यात्रा कर सकें) । जहां पर ये 14-12-1953 से पहले जारी